

DIVISION BENCH
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1097(KB)2018
IA(I.B.C)/1888(KB)2023, IA(I.B.C)/165(KB)2024,
IA(I.B.C)/791(KB)2024, IA(I.B.C)/378(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	BELL FINVEST [INDIA] LIMITED VS RANG SUPER SHOPPING PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

For the Liquidator

Ms. Madhuri Pandey, PCS

Mr. Bhupendra Singh Rajput, Liquidator

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **22.08.2024**.

**Satyajit Roy
(Court Officer)**